

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Distribution of criminal work involving punishment upto 10 years amongst the Law Officers in the Srinagar wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No. 3377 -JK(LD) of 2025.
Dated. 24 - 03- 2025.

In supersession of all the previous orders issued on the subject from time to time, the following distribution of criminal acquittal appeals/cases/Habeas-Corpus cases involving punishment upto 10 years amongst the Law Officers in the Srinagar wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each:

S. No.	Name of the Law Officer/ Designation S/Shri	Districts allotted
1.	Mohsin-Ul-Showkat Qadri, Senior Additional Advocate General	Srinagar
2.	Bikramdeep Singh, Deputy Advocate General	Budgam
3.	Hakeem Amaan Ali Deputy Advocate General	Baramulla
4.	Mohammad Rais ud Din Ganaie. Deputy Advocate General	Ganderbal
5.	Mubashir Majid Malik Deputy Advocate General	Shopian
6.	Illyas Nazir Laway Government Advocate	Anantnag
7.	Faheem Nisar Shah, Government Advocate	Kupwara
8.	Jehangir Ahmad Dar Government Advocate	Bandipora
9.	Furqan Yaqub Sofi Government Advocate	Pulwama

10.	Zahid Qais Noor Government Advocate	Kulgam
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The aforesaid allocation is temporary arrangement and shall be effective till further orders.

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No: Law-Jud/153/2021-10.

Dated: 24 -03-2025.

Copy to:

1. Learned Advocate General, J&K
2. Financial Commissioner (Additional Chief Secretary), Home Department.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Director General of Police, J&K, Jammu.
5. Principal Secretary to Hon'ble Lt. Governor, J&K, Jammu.
6. Commissioner Secretary to Government, General Administration Department.
7. Registrar General, High Court of Jammu and Kashmir and Ladakh.
8. Divisional Commissioner, Kashmir.
9. Director General Prosecution, J&K.
10. All Deputy Commissioners.
11. All Senior Superintendents of Police.
12. All concerned Law Officers for information.
13. Director Archives, Archaeology and Museums, J&K.
14. Director Litigation, Kashmir.
15. All officers of the Department of Law, Justice and Parliamentary Affairs.
16. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
17. Website Section, Department of Law, Justice and Parliamentary Affairs.
18. Government Order file.
19. Concerned file.


(Ashish Gupta)
Special Secretary to Government